

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 81 of 2014

Dated: 30th July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Kerala State Electricity Board Ltd.

...Appellant (s)

Versus

**Kerala State Electricity Regulatory
Commission**

...Respondent(s)

Counsel for the Appellant (s) : Mr. M. T. George

Counsel for the Respondent (s) : -

ORDER

The learned counsel for the Commission is absent. No reply has been filed by him.

Post the matter for hearing on **22.08.2014**. In the meantime, the learned counsel for the Respondent is at liberty to file the reply after serving copy on the other side.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/js